

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 79 OF 2016
AND
APPEAL NO. 153 OF 2016**

Dated: 5th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

UJVN Ltd. Dehradun

...Appellant(s)

Vs.

**Uttarakhand Electricity Regulatory Commission &
Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Himanshu Shekhar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

ORDER

At the request of learned counsel for the Respondent No.2, the matter is adjourned.

List these matters for further hearing on **02.09.2019**, as agreed by learned counsel for both the parties.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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